

Central Administrative Tribunal Principal Bench, New Delhi

OA No.3379/2017

New Delhi, this the 3rd day of October, 2017

Hon'ble Ms. Praveen Mahajan, Member (A)

Smt. Imarti Devi
W/o Late Shri Soran Singh
Aged about 70 years
R/o H.No.93/3, PMG, Air Force Station
Dadri, Ghaziabad (UP) and her late husband was
Working as Mazdoor under G.E. (North), A.F.Palam
Delhi Cantt-10.
(Group 'C' post) under the respondents. ... Applicant

(By Advocate:Shri S.S.Tiwari)

VERSUS

1. Union of India
Through it's Secretary
Ministry of Defence
South Block,
New Delhi.
 2. Engineer-in-Chief
Military Engineer Service
IHQ of Ministry of Defence (Army)
Kashmir House, Rajaji Marg
New Delhi – 11.
 3. Director General (Pers)
Engineer-in-Chief's Branch
Military Engineer Service
IHQ of Ministry of Defence (Army)
Kashmir House, Rajaji Marg
New Delhi – 11.
 4. HQ Chief Engineer (WAC),
AF (Palam)
Delhi Cantt-10.
 5. Commander Works Engineer (AF)
Palam,
Delhi Cantt-10.
 6. Garisson Engineer (AF), Palam
Delhi Cantt-10.

...Respondents

O R D E R (Oral)**Hon'ble Ms. Praveen Mahajan:**

The learned counsel for the applicant, Shri S.S.Tiwari, drew the attention of this Bench to the letter dated 13.01.2017 (Annexure A-5) of the respondents vide which the applications dated 29.11.2016 & 26.12.2016 of the applicant are reportedly under consideration of the respondents.

2. In view of this, the OA is disposed of, at the admission stage, without going into the merits of the case, with directions to the respondents to process the case of the applicant expeditiously and in any case not later than three months from the date of receipt of a copy of this order. No costs.

**(Praveen Mahajan)
Member (A)**

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